## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

GP/TCP/CSP/CSA/TCSP/TCSA/NO.3Mq /(MAH)/2017-

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.04.2017

NAME OF THE PARTIES: M/s. Veystone Realtors Put Lbd

SECTION OF THE COMPANIES ACT: 230-232 OF THE Companies Act 1956/2013/I & BP Code 2016.

S. No.

NAME

DESIGNATION

SIGNATURE

Vinewet Fill of

Aun

## <u>Order</u> CSA 349/230-232/NCLT/MB//MAH/2017

Company Application is allowed vide separate order.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

M. K. SHRAWAT

Member (Judicial)